

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
04-04-2024 AT 10:30 AM**

**Company Petition/20/2021  
AND  
CA 13/2022, CA 31/2021 & CA 24/2021 in Company Petition/20/2021  
u/s. 241 of Companies Act, 2013**

**IN THE MATTER OF:**

Mr. Myadam Kartikeya

**...Petitioner**

**AND**

M/s. Bambino Agro Industries Limited & 12 Others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned Counsel Mr Sai Prashanth Reddy, for petitioner present through Video Conference.

Learned Counsel Mr Yogesh Jagia and Adv. Harshit Ratra for respondent Nos 1,2 and 3 present physically.

Matter adjourned to 09.05.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**